NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 369/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES:

Gujrat Nippon International Pvt. Ltd.

V/s.

Multiquadrant Ind. Controls (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION S. No. NAME SIGNATURE 26. Sachin Kudakar Adnocate ilb. mls madebar (w. Adv. Ashich Kanat ilb.

Mrs. Purva Haigaenhar Advocate Gottuh.

Ger Respondet

VShar Peri For Resp. Advocate Osha

ORDER

T.C.P. No. 369/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- The Learned Representative of the Respondent being recently engaged have seeing 2.

Matter is listed for hearing on **03.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

06.12.2017

Member (Judicial)

M.K. SHRAWAT Member (Judicial)

Aah